

SHRI K. N. TIWARY (Bettiah) : Unless you permit a Member, what he says should not go on record.

MR. SPEAKER : I have not allowed it. When Mr. Kundu spoke and Mr. Hem Barua also spoke, I answered that it would be conveyed to the Minister. After that I am not going to allow the other remarks to go on record. (Interruptions.) Nothing will go on record. Papers laid.

PAPERS LAID ON THE TABLE

Reports etc. re. National library, Calcutta

शिक्षा तथा युवक सेवा मन्त्रालय में राज्य मन्त्री (श्री भवत दर्शन) : ग्रन्थालय महोदय, मैं निम्नलिखित पत्रों की एक एक प्रति सभा-पटल पर रखता हूँ :

- (1) नेशनल लाइब्रेरी, कलकत्ता, संबंधी समीक्षा समिति (जिसके अध्यक्ष डा० बी० एस० झा थे) का प्रतिवेदन। [Placed in Library. See No. LT—3958/70]
- (2) नेशनल लाइब्रेरी, कलकत्ता सम्बन्धी समीक्षा समिति की सिफारिशों पर की गई कार्यवाही का विवरण। [Placed in Library. See No. LT—3959/70]
- (3) प्रशासन तथा कर्मचारियों के बीच विकृत सम्बन्धों के बारे में नेशनल लाइब्रेरी कलकत्ता, के सम्बन्ध में मुख्य श्रम आयुक्त का प्रतिवेदन। [Placed in Library. See No. LT—3960/70]
- (4) नेशनल लाइब्रेरी, कलकत्ता, के कर्मचारियों के बीच विकृत सम्बन्धों की जांच के बारे में समिति (जी० डी० खोसला समिति) का प्रतिवेदन। [Placed in Library. See No. LT—3961/70]
- (5) नेशनल लाइब्रेरी, कलकत्ता, सम्बन्धी खोसला समिति की सिफारिशों पर की गई कार्यवाही का विवरण। [Placed in Library. See No. LT—3962/70]

Notifications Under All-India Services Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under subsection (2) of section 3 of the All India Services Act, 1951 :—

- (i) The Eighth Amendment of 1970 to the Indian Administrative Service (Pay) Rules, 1954, published in Notification No. G.S.R. 1075 in Gazette of India dated the 25th July, 1970. [Placed in Library. See No. LT—3963/70]
- (ii) The Indian Police Service (Appointment by Promotion) Third Amendment Regulation, 1970, published in Notification No. G.S.R. 1076 in Gazette of India dated the 25th July, 1970. [Placed in Library. See No. LT—3964/70]
- (iii) The Indian Administrative Service (Appointment by Promotion) Third Amendment Regulations, 1970, published in Notification No. G.S.R. 1077 in Gazette of India dated the 25th July, 1970. [Placed in Library. See No. LT—3964 (A)/70]
- (iv) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 1970, published in Notification No. G.S.R. 1079 in Gazette of India dated the 25th July, 1970. [Placed in Library. See No. LT—3964 (A)/70]
- (v) The Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1970, published in Notification No. G.S.R. 1080 in Gazette of India dated the 25th July, 1970 [Placed in Library. See No. LT—3965/70]
- (vi) The Ninth Amendment of 1970 to the Indian Police Service (Pay) Rules, 1954, published in Notification No. G.S.R. 1081 in Gazette of India dated the 25th July, 1970. [Placed in Library. See No. LT—3965/70]